

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

C.P.NO. 114/2000 IN OA NO. 672 OF 1998

DATE OF ORDER : 22.9.2000

Between:-

1. K. Ayyappan
2. K. Subba Rao
3. T. Durga Pradada Rao
4. K. Venugopal
5. B. Shyamala Rao
6. M. Ramulu
7. Siddharamayya Kallayya Hosmath
8. C.M. Sivarama Reddy

...PETITIONERS/
APPLICANTS

AND

1. Shri Ajit Kishore
General Manager,
South Central Railway, Rail Nilayam,
2. Shri Raj Kamal Rao,
Chief Personnel Officer,
Rail Nilayam, Railways
3. Shri Thyagarajan,
Chief Personnel Officer(Administration),
Secunderabad.

...RECORDED.....

COUNSEL FOR THE APPLICANTS : Mr P. Krishna Reddy.

COUNSEL FOR THE RESPONDENTS

CORAM

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

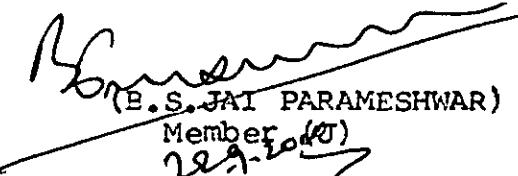
...2.

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Mr's.Sharada for Sri P.Krishna Reddy, learned counsel for the applicant and Sri V.Rajeshwar Rao, learned standing counsel for the Respondents.

2. When the C.P. is taken up, the learned standing counsel produced letter No.P.359/Mech/DSL. dated 7-9-2000 wherein it is seen that the applicants ~~are~~ ^{have been} granted four advance increments from the date of acquiring higher qualifications in addition to two increments already granted. In view of the above, CP is closed. No order as to costs.


(B.S. JAI PARAMESHWAR)
Member (A)


(R.RANGARAJAN)
Member (A)

Dated: 22nd September, 2000.
Dictated in Open Court.

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